

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6269/2015

STATE OF UTTAR PRADESH THR. PRINCIPAL SECRETARY, HOME DEPARTMENT
Petitioner(s)

VERSUS

HOSHIYAR SINGH Respondent(s)
WITH
SLP(Crl) No. 6868/2015
(With appln.(s) for c/delay in refiling SLP and appln.(s) for
exemption from filing O.T. and Office Report)

Date : 28/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ram Kishore Singh Yadav, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Aviral Shukla, Adv.
Mr. Apoorv Kurup, Adv.

For Respondent(s)

Mr. Arun Singh, Adv.
Mr. Sudhir Naagar, Adv.UPON hearing the counsel the Court made the following
O R D E RSole respondent of SLP(Crl.) No. 6269/2015 has yet to file
the counter affidavit. Be filed within four weeks.In SLP(Crl) No. 6868/2015, affidavit as proof of dasti
service qua respondent No.1 is still awaited. Be filed within
four weeks.Respondent No.2 to file the counter affidavit within four
Signature Not Verifiedweeks in the said petition.
Digitally signed by
Rupam Dhamija
Date: 2015.09.30
17:14:36 IST
Reason:

List again on 16.12.2015.

(RACHNA GUPTA)
Registrar